

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.)

No(s). 10164/2013

DINESH PRATAP SINGH

Petitioner(s)

VERSUS

STATE OF U.P Respondent(s)
(with appln. (s) for exemption from filing c/c of the impugned
order and exemption from filing O.T. and impleadment as party
respondent and permission to file additional documents and stay and
office report)

Date : 19/02/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Simarpal Singh Sawhney, Adv.
Ms. Liz Mathew, Adv.

For Respondent(s)

Mr. Saurabh Ajay Gupta, Adv.
Ms. Pragati Neekhara, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the respondent
No.2 to file the counter affidavit.
List again on 11.4.2016.

(M V RAMESH)
Registrar

MG
Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2016.02.19
16:25:10 SCT
Reason: